

(d) the compensation paid by Railways to the victims of such accidents ;

(e) whether the Government have chalked out a phased programme to man the unmanned level crossings in the country ; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) No. of unmanned level crossings in various Railway Zones :

Central Railway	-	1303
Eastern Railway	-	687
Northern Railway	-	3090
North Eastern Railway	-	2613
Northeast Frontier Railway	-	1701
Southern Railway	-	2324
South Central Railway	-	2108
South Eastern Railway	-	3467
Western Railway	-	3972
TOTAL		21267

(b) and (c). No. of accidents occurred at such level crossings in the country and casualties therein during the last three years

Year	No. of accidents at unmanned level crossings	No. of Persons	
		Killed	Injured
1992-93	35	72	78
1993-94	54	146	273
1994-95	54	140	115
TOTAL	143	358	466

(d) As per provisions of Indian Railway Act, no compensation is payable by Railway to road users who become victims of accidents at unmanned level crossings.

(e) and (f). Manning of unmanned level crossings, except identified vulnerable ones, is taken up at the request of State Govt. and at their cost.

The Railways provided Rs. 25 crores during 1994-95 to man 500 level crossings. These have been manned.

It has also been decided not to demand any level crossing in future and not to provide any new unmanned level crossings.

To improve the safety, there is also a proposal to install audio-visual alarm at unmanned level crossings. For this purpose, two audio-visual alarm sets manufactured by M/s Bharat Electronics Limited are under trial. Once these are found successful, these will be provided at other unmanned level crossings on a programmed basis.

[English]

Regularisation of Railway Employees

*56 SHRI A. VENKATESH NAIK : Will the PRIME MINISTER be pleased to state :

(a) Whether the Government are aware that about 17 hundred employees (officer cadre) are on ad hoc basis for the last several years ;

(b) if so, the details thereof during the last three years ; and

(c) the steps taken by the Government for regularisation of these officials ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Adhoc promotions are made in exigencies of work pending availability of regularly selected candidates. Details are being collected and will be placed on the Table of the House.

(c) All out efforts are made to form regular panels every year after following the prescribed procedure of selection in consultation with Union Public Service Commission wherever necessary.